

DELHI LEGISLATIVE ASSEMBLY
REVISED LIST OF BUSINESS

Wednesday, 27th May, 2015/ 06 Jyeshtha 1937 (Saka)
2.00 P.M

1. Special Mention(Rule-280):

Following Members to raise matters under Rule-280 :

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|--------------------------|-----------------------|
| 1. Sh. Jagdish Pradhan | 5. Sh. Pankaj Pushkar |
| 2. Ms. Alka Lamba | 6. Ms. Rakhi Birla |
| 3. Sh. Kailash Galhot | 7. Sh. Vijender Gupta |
| 4. Sh. Om Prakash Sharma | |

2. Statement by Minister of Home :

Sh. Satyender Jain, Hon'ble Minister of Home shall make a statement regarding denial of treatment of a rape victim woman by the hospital authorities.

3. Discussion on Resolution under Rule-89 :

Further discussion on the Resolution moved by Shri Somnath Bharti.

Delhi
27th May 2015

P.R.Meena
Secretary